

**NEW INDUSTRIES IN THE
BACKWARD AREAS**

229. SHRI K.B. CHETTRI :

DR. R.K. CHAKRABARTI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether there is any plan to start consumer goods industries in the backward districts;

(b) if so, whether a steady supply of raw materials as well as marketing facilities will be available to these industries from the Government trading bodies and organisations?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Though there is no specific plan for starting industries for the manufacture of consumer goods in backward areas, Government have formulated the following incentive schemes for encouraging the growth of industries in selected backward areas, (i) Schemes for concessional finance from financial institutions, (ii) 10% Central Outright Subsidy Scheme and, (iii) Transport Subsidy Scheme. These schemes are open to all industries, either in the public or private sector including industrial units manufacturing consumer goods.

The import policy for raw materials, components and spares for small scale units in selected backward areas already provides for 2/3rd of the entitlement of the individual units in free foreign exchange and the balance from U.K. credit. This provision is substantially more liberal than available to similar units in other areas.

FOREIGN OWNED PLANTATIONS IN KERALA

♦230. SHRI G. GOPINATHAN NAIR: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question No. 230 given in the Rajya Sabha on the 22nd February 1973 and state:

(a) whether Government have taken any decision on the proposal of the Government of Kerala for nationalising foreign owned plantations in that State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) and (b) No. Sir. The proposal is still under the consideration of Government.

(c) The proposal needs careful consideration from the point of view of policy and repercussions in other States.

CBI REPORT ON ASSAM DISTURBANCES

231. SHRI NABIN CHANDRA BURAGOHAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the C.B.I. has reported that a major contributory factor in the recent disturbances in Assam is due to unemployment amongst the educated youths in that State; and

(b) if so, whether Government propose to take any steps for filling up of vacancies in the Central Government departments and public sector undertakings in Assam by the unemployed educated youths of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (Shri K.C. PANT): (a) No, Sir.

(b) Does not arise.

PER CAPITA INCOME IN THE COUNTRY

232. SHRIMATISITA DEVI: Will the Minister of PLANNING be pleased to state:

(a) the present per capita income in the country;

(b) the per capita income during 1971 and 1972;

(c) the per capita income of an agricultural labourer, a factory worker, a clerk and an officer; and

(d) the steps, if any, taken to narrow the gap between the per capita income of various classes of people?